

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:510
ANSWERED ON:24.02.2011
OVERBRIDGES ON COST SHARING BASIS
Kurup Shri N.Peethambara

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a longstanding demand for Construction of Overbridges on cost sharing basis;
- (b) if so, whether there has been a guideline that the cost of land is equally shared by the Railways and the State Governments;
- (c) if so, the reasons for backtracking the responsibility of releasing financial aid i.e. 50% by the Railways for acquisition of land;
- (d) whether the Railways shall come forward to have the proposals implemented in the public interest; and
- (e) if so, the time frame stipulated and the percentage of cost sharing basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e) : As per the present policy, the Railways bear 50% of total cost of the road over/under bridge which includes the cost of diversion of road, sewers, cables, gas and water mains etc. This does not include the cost of acquisition of any land and structure thereon required for approaches or diversions, which is within the purview of the State Governments.